

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 13th February, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Original Application No. 44/2018(CZ)	Pradeep Hinduja Vs Principal Secretary, Urban Administration & 5 Ors.	Mr. Lokendra Joshi, Adv.	
3.	Appeal No. 01/2018(CZ) (M.A.No.14/18)	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
AFTER NOTICE				
4.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma,Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari,Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	
6.	Original Application No. 104/2017(CZ) (M.A.No.464/17)	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	
7.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	

Note: No Hon'ble Members is posted in this Bench. The Cases listed on 13-02-2019 shall be adjourned to 26-03-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in